

**Central Administrative Tribunal  
Principal Bench**

**OA - 3256/2017  
MA - 3446/2017**

**New Delhi, this the 23<sup>rd</sup> day of October, 2018**

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sunny (Aged 22 years)  
DOB :15.07.1995 Group 'C'  
For Post. Teacher Primary Post Code 61/15  
S/o Vinod Kumar  
R/o UN-31/37 Old Chandrawal  
Civil Lines, S.O. North, Delhi-110054. ....Applicant  
(By Advocate : Mr. J.S. Mann)

**Versus**

1. Govt. of N.C.T. of Delhi  
Through the Chief Secretary  
5<sup>th</sup> Floor, Delhi Sachivalaya,  
New Delhi.  
  
2. Secretary  
Service Department  
Govt. of N.C.T. of Delhi  
Through the Chief Secretary  
5<sup>th</sup> Floor, Delhi Sachivalaya,  
New Delhi.  
  
3. Delhi Subordinate Services Selection Board  
Through its Chairman, GNCTD  
FC-18, Karkardooma, Institutional Area  
Delhi – 92.

....Respondents

(By Advocate :Mr. K.M. Singh)

**ORDER (ORAL)**

**Ms. Nita Chowdhury :**

When the matter is taken up, the learned counsel for applicant fairly states that that they had filed this OA only asking for the relief of being issued an admit card so that they could participate in the

examination and the same has been done by the respondents. Accordingly, as the relief has already been granted by the respondents so nothing remains and the OA stands disposed of.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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